

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:429
ANSWERED ON:23.11.2012
QUESTION AGRICULTURE LOAN
Raghavan Shri M. K.

Will the Minister of FINANCE be pleased to state:

- (a) whether the State Government of Kerala had announced any moratorium regarding repayment of agriculture loan;
- (b) if so, the details thereof
- (c) whether most of the farmers have not been able to repay their agriculture loan as yet;
- (d) if so, the details thereof;
- (e) whether the Government is considering to include them under the Centrally announced agriculture loan waiver schemes and wave their loans; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) : State Level Bankers` Committee (SLBC), Kerala has reported that State Government had declared Wayanad as Agriculturally Distressed District on account of price crash of major Agriculture commodities like Coffee, Pepper, Banana, Ginger, Vegetables etc. State Government had requested SLBC to come out with a bankers` package for Wayanad, declaring moratorium on recovery of Agricultural Loans. Accordingly one year moratorium was declared. This moratorium is applicable to all Agriculture loans other than allied activities from 30.12.2011 subject to borrowers fulfilling other terms and conditions of the SLBC approved Wayanad package.

(c) & (d): SLBC Kerala has reported that it has not observed any situation in the State wherein the farmers of the state are unable to repay the Agriculture Loans availed.

(e) & (f): No Sir. There is no such proposal under consideration of the Central Government.